NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 73(ND)14 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2016

Ashok

NAME OF THE COMPANY: M/s. Mrs. Mrs. Lisha Kalra ors. Ors. V/s. M/s. Kalra Pulp & Board Mills Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NC). NAM	ME DES	IGNATION	REPRESENTATIO	ON SIGNATURE
		l Granda, A 11 Bagai, 1 11 Menta,		Petitioners	Jarmuelte
4.	ABHAY	K. DAS	Adv.	Rosp. No. 2	Heliay Known Das.

ORDER

Learned counsel for the petitioner and the learned counsel for the respondent No. 2 are present. Learned counsel for the respondent No. 2 seek and is given one week's time to file the reply to the application for bringing on record the legal representatives of the deceased petitioner.

List on 25.11.2016.

dL

(R.Varadharajan) Member (Judicial)

SOI-

(Maharaj Krishan Hanjura) Member (Judicial)